

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

SECTION – XVIA
LISTED ON : 27-03-2017
LD. REGISTRAR'S COURT NO : 1
ITEM No. : 31

TRANSFER PETITION (C) No. 1250 of 2015
WITH
INTERLOCUTORY APPLICATION No. 1 of 2015
(Application for Ex-parte Stay)

KHUSHBOO ANIL VERMA

.....Petitioner

VERSUS

ANIL VIJAY VERMA

.....Respondent

OFFICE REPORT

The Transfer Petition above mentioned was listed before the Ld. Registrar Court on 22-02-2017, when he was pleased to pass the following Order:-

**"Sole respondent is granted four weeks time for
filing counter affidavit.
List again on 27.3.2017."**

Pursuant to the Order quoted above, Mr. Ranbir Singh Yadav, Advocate has not filed Counter Affidavit so far.

Service of show cause notice is complete.

The matter above mentioned is listed before the Ld. Registrar's Court with this Office Report.

Dated this the 23rd day of March, 2017.

ASSISTANT REGISTRAR

Copy to : Mr. Rajiv Shankar Dvivedi, Advocate
Mr. Ranbir Singh Yadav, Advocate

ASSISTANT REGISTRAR

MC